

# High Court of Jammu and Kashmir at Jammu

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## ORDER

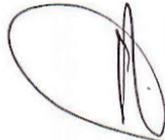
No:- 925

Dated 22-11-16.

In continuation to High Court Order No.869 dated 08.11.2016 the following candidates fall in the waiting list for the post of Reader in the Hon'ble High Court of J&K:-

Sr.No.	Roll No.	Name, Parentage with residential Address	Category
1	2015205	Shri Umar Javied S/o Shri Javied Iqbal; R/o Iqbal Nagar 1 <sup>st</sup> , Lane-2 <sup>nd</sup> near Khanday Masjid Sopore, District, Baramulla	O.M
2.	201518	Ms. Iqra Hussain D/o: Shri Muzaffar Hussain; R/o Madeen Sahib, Hawal, Teshsil and District Srinagar - 190011	O.M.
3.	2015492	Shri Sachin Kumar S/o: Shri Sham Lal; R/o Chak Chua, Kothi Morh, Bishnah, Jammu-181133	O.M.

By order;



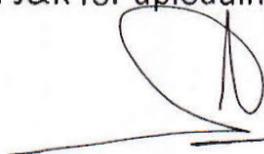
(Ashok Kumar Koul)  
Registrar General

22.11.16.

No: 23914-24/GS Dated: 22/11/2016

Copy of the above forwarded to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar for information.
5. Director Information Jammu for publication in the leading Newspapers having wide circulation in the state of J&K.
6. Incharge NIC High Court of J&K for uploading on the High Court website.



Registrar General

22.11.16